- (ख) रेलों का प्राइवेट स्टोमर चलाये जाने से कोई सम्बन्ध नहीं है।
 - (ग) प्रक्त नहीं उठता।

Written Answers

Letters from Season Passholders' association, Daund

2246. SHRIMATI VIJAYA RAJE SCINDIA: Will the Minister RAILWAYS be pleased to state:

- (a) whether the General Manager, Central Railway had received representation on 13th March, 1981 under Registered AD from the Secretary of Passholders' Association, 'Season Daund, District Pune, Maharashtra regarding their grievances;
- (b) whether it is a fact that General Manager, Central Railway received two more letters in the month of April, 1981 in continuation of the said letters from the Association;
- (c) if so, what are the details thereof; and
- (d) what action Government have taken or propose to take in this regard!

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) and (b) No. However, oppies thereof have since been obtained.

- (c) The demands are for a bogie to be attached to 31/32 Express between Bombay and Pune, season ticket holders to be allowed to travel by all trains between Daund and Pune and not to change the timings Jhelum Express.
- (d) It is not operationally feasible to attach an additional bogie 31/32 Express.

The long distance trains mostly carry reserved accommodation and if season (icket holders are also allowed to travel by all the mail/express

trains, the long distance passengers would be put to serious inconvenience.

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The timings of 177/178 Jhelum Express were not changed after 1-10-80. The commuters returning from Pune and Daund in the evening can avail of 547 Dn. Pune-Daund Shuttle, 11 Dn. Dadar-Madras Express and 177 Dn. Jhelum Express.

Representation about railway crossing

2247. SHRI KALRAJ MISHRA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Divisional Railway Manager, Nagpur received a representation dated the 25th March, 1981 from the MLA, Maharashtra representing Bhandara regarding a railway crossing; and
- (b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) and (b) A representation dated 25-3-81 from Shri M. B. Shivankar, M.L.A. regarding provision of a canal crossing between Amgaon and Gudma stations was received by the South Eastern Railway Administration. The work has already been completed in May, 1981.

विदेश भेजे गये प्रेक्षण एवम ग्रध्ययन दल का प्रतिबेदन

2248. श्री नागेश्वर प्रसाद शाही: क्या रेल मंत्री यह बनाने की कृपा करेंगे कि अधिक माला में अनाज को लाने ले जाने तथा उटाने रखने का ग्रध्ययन करने के लिए विदेश गए प्रेक्षण एवम अध्ययन दल द्वारा प्रस्तृत किये गये प्रतिवेदन पर सरकार ने क्या कार्यवाही की है?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्रो मल्लिकार्जुन): ग्रवलोकन एवम ग्रध्ययन दल की सिफारिशें रेलवे बोर्ड द्वारा स्वोकार की जा चुकी हैं। अनुवर्ती कार्रवाई कृषि मंत्रालम में खाद्य विभाग और प्रामीण पुतिमीण के साथ-साथ भारतीय खाद्य निगम के सहयोग से की जा रही है।

Demand of the United Committee of Railwaymen

2249 SHRI HARKISHAN SINGH SURJEEY: Will the Minister of RAILWAYS be pleased to state:

- (a) Whether attention of Government has been drawn to the demand of the United Committee of Railwaymen, North East Frontier Railway, Pandu, Gauhati that the Appendix III—A(IREM) which was cancelled by the Administration should be held again so that examinees can derive the benefit of seniority, promotion etc; and
- (b) if so, what steps have been taken in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) and (b) Yes Sir. The Appendix III(IREM) Examination was not cancelled by the Administration. In fact, like all other centres, necessary arrangements to conduct this examination at Maligaon were also made. The request made by United Committee of Railwaymen for holding a Supplementary Examination was examined, but was not considered feasible administratively.

Cancellation of trains

2250. SHRI ASHWANI KUMAR: SHRI LAKHAN SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that although Government claim that (i) production of coal increased during April-May, 1981 (ii) coal despatches in these two months also increased and (iii) more wagons were avail-

- able for coal loading, about 300 passenger trains were cancelled from June 5, 1981 due to shortage of coal;
- (b) what are the details in this regard; and
- (c) what is the number of trains cancelled due to shortage of coal on previous occasions in each of the last three years and what steps Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) and (b) The loading of all coal average daily during April and May 9, 1981 was 9951 and 9115 wagons respectively, against the average daily loading of wagons during 1980-81. Out this the loading for Railways' was 1382 and 1295 own use wagons during the above against the daily requirements of 1455 wagons. As regards cancellation of trains from 5-6-81, a Statement is attached. (See below)

(c) The maximum number of trains which remained cancelled during the years 1978, 1979 and 1980 were 212.5, 255 and 149.5 pairs respectively. Close liaison is being maintained with the coal producing authorities and the Department of Coal for stepping up the availability of steam coal of use on the Railways.

Statement

Date		 _	No. of trains in single
5-6-1981		•	267
31-7-1981			269
31-8-1981			314
7-9-198 I			289

Establishment of behaviour therapy Unit

2251. SHRI ROBIN KAKATI: will the Minister of HEALTH AND